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Crl.A.No. 1262 OF 2001
ITEM No.3

Court No. 8

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP No.3398/2002 In
Criminal Appeal No. 1262/2001

N.P. JHARIA

Appellant (s)

VERSUS

STATE OF M.P.

Respondent (s)

(With Appln(s). for stay)
(With Office Report)

Date : 22/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant (s) Mr. S.B. Sanyal, Sr. Adv.,
Mr. Satya Mitra Garg, Adv.
Mr. Devashish Bharuka, Adv.

For Respondent (s) Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.
.SP2

The Crl. Misc. petition is dismissed.

.SP1

(R.K. Dhawan)
Court Master

(D.D. Jindal)
Assistant Registrar